GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 290

TO BE ANSWERED ON 22ND JULY, 2025

SALE OF PESTICIDE AND AGROCHEMICALS TO FARMERS

290. SHRI RAHUL SINGH LODHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:-

- (a) whether the multinational companies allowed to sell pesticides and agricultural chemicals to farmers in the country are made bound to keep the interests of the farmers in mind:
- (b) if so, the details of the interests of the farmers the Government keeps in mind while allowing the companies to sell pesticides;
- (c) if not, whether the Government proposes to formulate any policy to provide free safety material like eye goggles, nose masks and hand gloves to the farmers while purchasing pesticides and agricultural chemicals to protect the farmers from the adverse effects of pesticides on their health; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d): The Government of India regulates the manufacture, sale and the use of pesticides in the country through comprehensive legislation known as Insecticides Act, 1968 and Insecticides Rules, 1971 and pesticides are allowed for use in the country only after ensuring the efficacy and safety of the pesticides to prevent risk to human beings or animals or environment and for matters connected therewith. Further, all the manufacturers including multinational companies are mandated to prescribe the details of doses, crops, usage instructions, toxicity triangle, safety pictograms, precautionary measures, antidotes etc. on Label and Leaflets of pesticides for the benefit of farmers.

Ministry of Agriculture and Farmers Welfare through its Central Integrated Pest Management Centers (CIPMCs), Krishi Vigyan Kendras (KVKs) and State Agriculture Departments, undertakes various training programs to educate farmers, state agriculture extension workers, and pesticide dealers on the use of pesticides according to their label claim, safe handling practices of pesticides and the use of Protective clothing such as protective outer garment/overalls/hood/hat, hand gloves, eye goggles, nose masks and boots to protect the farmers from the adverse effects of pesticides on their health.
